collected and will be placed on the Table of the House.

INDUSTRIAL SCHEMES FORWARDED TO REHABILITATION INDUSTRIES CORPORA-

† SHRI P. A. SOLOMON

SHRI LALJI PENDSE:

Will the Minister of REHABILITATION AND MINORITY AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to a statement made by Shri Prafulla Sen, Minister of Relief and Resettlement; Government of West Bengal, on the floor of the State Assembly, in March, 1959, to the effect that some industrial schemes had been forwarded to the Rehabilitation Industries Corporation;
- (b) whether Government have examined these schemes; and
- (c) if so, what is the nature of the schemes and what are their estimated costs?

THE MINISTER OF REHABILITATION AND MINORITY AFFAIRS (SHRI MEHR CHAND KHANNA): (a) Yes.

- (b) No. It is for the Rehabilitation Industries Corporation to examine the schemes
- (c) The Corporation which has only recently been set up have had no time to examine the schemes. The schemes relate to the establishment of Engineering, Plywood, Chemicals, Pharmaceutical Industries, etc.

INVESTIGATIONS AGAINST THE INDIAN ELECTRICS WORKS LTD. (BEHALA), CALCUTTA

- *369. SHRI V. PRASAD RAO: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether it is a fact that an enquiry commission has been set up to investigate the affairs of the Indian 15 RSD—3

Electric Works Ltd., (Behala), Calcutta;

- (b) whether the commission has submitted its report; and
- (c) if the reply to parts (a) and (b) above be in the affirmative, what are the findings of the commission and the action taken, if any, by Government thereon?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) to (c). A statement is laid on the Table of the House.

STATEMENT

No committee was appointed for investigation under Section 15 of the Industries Act, but a technical committee examined the working of the factory.

The committee was of the opinion that the factory could be run provided some financial and technical improvements were carried out. Accordingly, the managing agents secured financial participation of a party in Calcutta. With this financial participation and certain improvements taking place It is expected that the factory's production will go up and come to an economic level in course of time.

TRANSFER OF EMPLOYMENT EXCHANGE

- *370. SHRI V. PRASAD RAO: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether it is a fact that the Administration of Faridabad has been transferred from the Delhi Employment Exchange to the District Employment Exchange, Gurgaon (Punjab);
- (b) if so, the date from which this transfer took place;
- (c) the number of registered persons transferred to the Gurgaon Exchange;
- (d) whether Government are aware of the hardship caused to these registered unemployed persons on account of such transfer; and